

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1830 of 1994

Allahabad this the 28th day of May, 2002

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. C.S. Chadha, Member (A)

Arjun Lal S/o Shri Sharda Deen, Working as Turner,
under Workshop Foreman (Engg) Northern Railway, Sube-
darganj, Allahabad.

Applicant

By Advocate Shri Anand Kumar

Versus

1. Union of India through General Manager, Northern
Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway,
Allahabad.
3. Assistant Engineer (G), Northern Railway, D.R.M's
Office, Allahabad.

Respondents

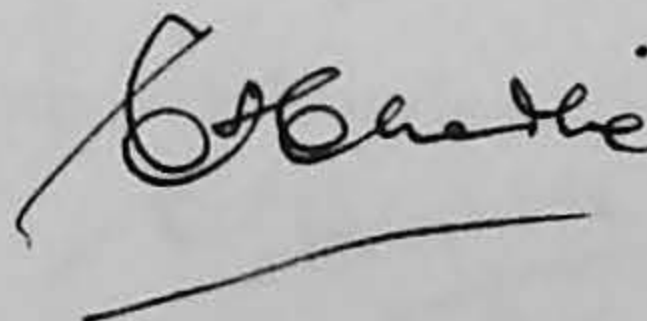
By Advocate Shri A. Tripathi

O R D E R (Oral)

By Hon'ble Mr. C.S. Chadha, Member (A)

This O.A. has been filed by the applicant
claiming promotion to the grade of Fitter Grade II
(Rs.1200-1800) and later as Fitter Grade I (Rs.1320-
2040) on the ground that his juniors in the grade
of Turner to which he was recruited, have already
been promoted to that scale.

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clear that no injustice has been done to the applicant. He has changed his line of promotion on his own volition and is not entitled to any benefit specially because there are no vacancies *lv* for being promoted him as Fitter Grade II and Fitter Grade I. The O.A. is therefore, rejected. No order as to costs.

W. B. Baerhe
Member (A)

R. J. [signature]
Vice Chairman

/M.M./